[Shri Chintamani Jena]

their employment at the earliest possible time.

(iv) STRENGTHENING OF EMBANKMENT OF LUNI RIVER IN RAJASTHAN.

श्री वृद्धि चन्द्र जैन (बाड़मेर): अध्यक्ष महोदय, राजस्थान प्रान्त में लूनी नदी की बाड़ से गत वर्ष में सैकड़ों व्यक्ति बाढ़ की चपेट में आ कर मृत्यु के शिकार हुए, हजारों पशु बह गए और लाखों एकड़ जमीन एवं हजारों कुएं नष्ट हुए। उसके उपरान्त भी केन्द्र एवं राज्य की जनता सरकारों ने बाड़ के नियंत्रण के लिए स्थायी हल के लिए कोई कदम नहीं उठाया, कोई तटबंधन एवं ठोकरों की योजना नही बनाई और न गांवों की सुरक्षा के लिए कोई ठोस कदम उठाया। मानसून की वर्षा 15 दिनों को होने को है और दुबारा बाढ़ से सामना करना अनिवार्य है क्योंकि पिछली बाढ़ इतनी भयंकर थी, जिससे लूनी नदी मिट्टी से पूरी तरह पट चुकी है और इस बार अजमेर के पहाड़ों मे थोड़ी सी वर्षा होने पर पुन: पश्चिमी राजस्थान को बाढ़ का सामना करना पड़ेगा। अत: केन्द्र एवं राज्य सरकारें इस ओर तुरन्त ठोस कदम उठा कर जल्दी से जल्दी पहले अस्थायी कदम और बाद मे स्थायी कदम उठा कर राजस्थान की जनता की सुरक्षा की जिम्मेवारी अपने हाथ मे लें।

(v) AUGMENTING OF PRODUCTION OF TABLE ALCOHAL.

DR. VASANT KUMAR PANDIT (Rajgarh): Mr. Speaker, I may be permitted to make a Statement under Rule 377 to the following matter of urgent public importance.

Sir, the production of potable alcohol in the distilleries in M.P. has remained at almost the same level over the last many years. As against this; the demand for potable alcohol has been continuously increasing at the rate of 10 per cent per year.

The latest estimates of the Excise Commissioner show that the gap between production and demand in potable alcohol is now about 35 lakh proof litres per year.

It is important that we should meet this additional demand of alcohol since it is an important source of revenue. The gap of 35 lakh proof litres represents revenue of about Rs. 3.5 crores in the form of duty. Apart from maximising revenue resources, there is also a danger of a law and order problem, as well as illicit distillation of alcohol if we are not able to meet this demand.

Efforts to meet this demand were made by representations to the Government of India and the Central Molasses Board which met in March, 1980. Government of India had allotted to M.P. 1,45,000 litres of alcohol-from certain States, but the same could not be spared by the respective State Governments, as an overall shortage of alcohol and molasses exists in the entire country and almost all the States want to reserve alcohol for their industrial and potable use and are not willing to spare it.

Adviser to Governor had written to the Minister for Petroleum and Chemicals, Government of India, on 13th May, 1980 reiterating immediate demand for M.P. for 20 lakh bulk litres of alcohol to be allotted from other States. But nothing has been heard from the Government of India so far. This requirement has become all the more necessary because the mahua crop has failed in Madhya Pradesh this year due to widespread drought. Mahua is the normal raw matrial used for manufacture of potable alcohol in the distilleries of the State.

It is requested that the Government of India should make all efforts to fulfil the demand for alcohol and molasses in M.P.

(v) REPORTED AMBUSH OF MIZORAM STATE-TRANSPORT BUS BY M.N.F. OUT-LAWS ON 18TH JUNE 1980.

(**श्री चनापाल शैलानी** (हाथरस): अध्यक्ष जी, कल 18 जून, को प्रात: एजेल से 54

किलोमीटर दूर क्वानपुइ नामक स्थान पर मिजो विद्रोहियों ने मिजोरम सरकार की एक बस को रोक कर उसमें सवार गैर-मिजो लोगों पर गोली वर्षा की, जिस के फलस्वरूप तीन व्यक्तियों की घटनास्थल पर ही मृत्यु हो गई तथा छः गम्भीर रूप से घायल हो गये। इस घटना के कारण 131 किलोमीटर लम्बे सम्पूर्ण एजल-सिल्चर मार्ग पर कर्फ्यू लगा दिया गया है तथा सेना तैनात कर दी गई है। बताया जाता है कि दस व्यक्तियों के एक गिरोह ने जो असामाजिक मिजो-नेशनल बताये जाते हैं, बस को रुकवा लिया तथा उसके टायर बेकार कर दिये। इन बदमाशों ने बस के सभी गैर-मिजो यात्रियों को गोली का निशाना बना दिया, जिसमें तीन की घटनास्थल पर ही मृत्यु हो गई तथा छः बुरी तरह से घायल हो गये। बदमाशों ने बस में आग लगा दी तथा खुद पास में खड़ी जीप में बैठ कर भाग गये।

श्रीमन्, यह एक हफ्ते में दूसरी दर्दनाक घटना है। इस से पूर्व गत शुक्रवार को संगलेई नगर में एक मकान पर हमला कर दो गैर-मिजो लोगों को मार दिया गया था और एक तीसरा गम्भीर रूप से घायल हुआ था। इस प्रकार एक सप्ताह में पांच गैर-मिजो लोगों को जान से मार दिया गया है।

श्रीमन्, सम्पूर्ण पूर्वोत्तर क्षेत्र जल रहा है। मिजोरम, नागालैण्ड, त्रिपुरा, असम, मेघालय चाहे कोई भी स्थान हो ऐसा कोई दिन नहीं जाता जब वहां कोई न कोई अप्रिय घटना न घटती हो। मैं चाहूंगा कि गृह मंत्री महोदय वहां घटी इन घटनाओं की पुनरावृत्ति को रोकने के लिए सरकार क्या ठोस तथा कारगर उपाय कर रही है इससे सदन को अवगत कराएं।

श्रीमन्, मैं चाहता था कि गृह मंत्री सदन में उपस्थित होते और वे बताते। श्रीमन्, इनको रोकिये, गृह मंत्रालय से सम्बन्धित राज्य मंत्री जा रहे हैं, वे इस बारे में सदन को अवगत कराएं।

RAILWAY BUDGET, 1980-81— GENERAL DISCUSSION— *Contd.*

MR. SPEAKER: The House will now take up further discussion on the Railway Budget. I call upon Shri Pradhani to continue his speech.

SHRI K. PRADHANI (Nowrangpur): Mr. Speaker, Sir, yesterday, I was talking about the bauxite ore deposit in Koraput district and the necessity of having a railway line in Koraput district.

Sir, in Koraput district, an Alumina plant is proposed to be set up at a cost of Rs. 1500 crores with the help of the French Government.

In this connection, a Railway line (from Koraput to Rayagada) has been surveyed and it is about to be completed. There is a railway, line which is known as 'DBK Line' which is meant for the transport of iron ore from Bailadillah to Vizag for export to Japan. This Railway line cannot further allow traffic generated from this Alumina plant. Therefore, I request that the Railway Minister should consider the construction of a railway line from Koraput to Rayagada to save the delay in the construction of this Alumina plant in Koraput District.

Next, Sir, I wish to point out that there are 53 Railway Divisions in the whole country. Out of that, only one division is situated in Orissa. That is at Khurda Road. According to the length of the Railway line and the traffic potentiality of Orissa, it deserves another major division.

12.42 hrs.

[MR. DEPUTY-SPEAKER *in the Chair*]

MR. DEPUTY-SPEAKER: You should also take into account the time factor.

SHRI K. PRADHANI: Yes, Sir, I will finish within two minutes.

Orissa deserve a major division in